

**IN THE HIGH COURT OF JUDICATURE AT PATNA**  
**CIVIL MISCELLANEOUS JURISDICTION No.2196 of 2017**

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Surendra Kumar Choudhary Son of late Ganga Prasad Choudhary Resident of Belwa tola, Baswaria Road, P.O. Pataura, P.S. Mufassil, Motihari, District East Champaran.

... .. Petitioner/s

Versus

1. The State Of Bihar and Ors
2. Kameshwar Shukla Son of late Saryug Shukla
3. Smt. Geeta Devi Wife of Shri Kameshwar Shukla
4. Prabhat Ranjan Shukla Son of Shri Kameshwar Shukla
5. Vikash Kumar Shukla Son of Shri Kameshwar Shukla
6. Gopalji Shukla Son of late Saryug Shukla
7. Lalita Devi Wife of Shri Gopalji Shukla
8. Jaikishore Shukla Son of Shri Gopalji Shukla
9. Kaushal Kishore Shukla Son of Shri Gopalji Shukla
10. Madan Shukla Son of Bharat Shukla
11. Shatrughan Shukla Son of Chandrika Shukla
12. Rameshwar Shukla Son of Chandrika Shukla
13. Madhusudan Shukla Son of Chandrika Shukla
14. Bhushan Shukla Son of Chandrika Shukla
15. Shyamkishore Shukla Son of Chandrika Shukla
16. Rajesh Shukla Son of Chandrika Shukla
17. Prince Kumar Shukla Son of Shri Ramkishore Shukla All are Resident of Banswaria, P.S. Motihari Mufassil, P.O. Pataura, District East Champaran.

... .. Respondent/s

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**Appearance :**

For the Petitioner/s : Mr. Satyabir Bharti  
For the Respondent/s : Smt. Kumari Amrita -GP 3

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**CORAM: HONOURABLE MR. JUSTICE S. B. PD. SINGH**  
**ORAL ORDER**

8      16-03-2026                      Learned counsel for the petitioner (Mr. Abhishek Anand) seeks permission to withdraw the petition.



2. Permission is accorded.

3. Accordingly, the petition is dismissed as  
withdrawn.

**(S. B. Pd. Singh, J)**

Nirajkr/-

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